

year 1991, the customs duty on the import of waste paper was reduced from 40% to 20%.

Development of MRTS in Delhi

291. SHRI M.V. CHANDRASEKHARA MURTHY:
SHRI V. SREENIVASA PRASAD:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Administration is all set to develop the mass rapid transport system for the capital to meet the growing transport problem of the city;

(b) if so, whether the Union Government propose to allocate funds to Delhi Administration for the said project;

(c) if so, the details thereof; and

(d) the time by which work of the MRTS is likely to commence?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d). Delhi Administration engaged M/s. RITES for the preparation of a Techno-Economic Feasibility Study for the introduction of Mass Rapid Transit System in Delhi. The Study has recommended the introduction of multi-model MRTS covering a total distance of 184.5 kms. including underground metro corridors for a distance of 27 kms. at an estimated cost of Rs. 5378 cr. at 1989 price levels.

The planning Commission has made a provision for a sum of Rs. 25 cr. for land acquisition purpose for MRTS in the budget proposals of the Delhi Administration for 1992-93.

The Report has been studied in great

detail and a number of discussions have been held. A project of this magnitude requires preparation of detailed project reports, location surveys as also identification of sources for funding. It is premature to take a decision on the date of implementation.

Review of Sick Public Sector Undertakings

292. PROF. MALINI BHATTACHARYA: Will the PRIME MINISTER be pleased to state:

(a) whether any review has been conducted by the Government in respect of public sector undertakings; if so, the details thereof;

(b) the percentage of sick private sector units taken over by the Public sector; and

(c) whether the workers representatives are generally consulted while revitalizing the sick sector units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) Performance status of Central Public Sector Enterprises was submitted before the Parliament last session in the form of a Monograph.

(b) 19% as on 31.3.1990.

(c) The revival/rehabilitation plans take into accounts views of the workers' representatives.

Housing Problem in Delhi

293. SHRIMATI RITA VERMA:
SHRIMATI MAHENDRA KUMARI:
DR. LAXMINARAYAN PANDEYA:
SHRIMATI KRISHNENDRA KAUR:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to provide land to private developers in Delhi in order to solve the housing problems;

(b) if so, the details thereof;

(c) whether the Government propose to fix monetary limit on business undertaken and or commission taken by the industrial private developers; and

(d) if so, the details thereof; and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d). The Government is considering the involvement of Private developers in order to solve the housing problems in Delhi. Details of the same are still in a stage of formulation.

Foreign Collaboration in Science and Technology

294. SHRI CHANDRA JEET YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are considering to formulate a new national policy on Science and Technology in view of the liberalised policy in various spheres in the country;

(b) if so, the details thereof;

(c) whether the Government of USA, Germany, France, U.K. and Japan have been approached for suitable collaborations in the field of Science and Technology; and

(d) if so, the details of concrete proposals for effective foreign collaboration?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI

MARGARET ALVA): (a) and (b). The Government is not at present considering the formulation of any such new policy in science and technology.

(c) and (d). India has bilateral arrangements with these countries, under which proposals are considered for cooperation in science and technology. programmes are formulated from time to time on the basis of mutuality of interests involving joint research projects, joint workshops etc. The focus of approach remains interactions in areas of national interest.

Moratorium on Strike

295. SHRI SATYAGOPAL MISRA:
SHRI RUP CHAND PAL:
SHRI BASU DEB ACHARIA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government are considering a proposal to have moratorium on strike and any form of trade union movement; and

(b) if so, the details and reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Import of M.S.G. from Japan

296. SHRIMATI GIRIJA DEVI: Will the PRIME MINISTER be pleased to state:

(a) whether 3,000 tonne Mono Sodium Glutamate (M.S.G.) is imported from Japan annually;